



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 401/2021 & I.A. 10809/2023

UNIVERSAL CITY STUDIOS LLC AND ORS. ..... Plaintiffs
Through: Ms. Sneha Jain, Ms. Suhasini
Raina, Mr. Sanihdya Rao, Ms. Anjali
Agrawal, Ms. Mehr Sidhu and Mr. Raghav
Goyal, Advs.

versus

MYFLIXER.TO AND ORS.

..... Defendants

Through: None

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 02.06.2023

%

## **I.A.** 10809/2023 (Order I Rule 10 of the CPC)

- 1. This is an application by the plaintiffs under Order I Rule 10 of the Code of Civil Procedure, 1908 (CPC), seeking impleadment of the websites/domain names
  - filmyzilla.com.lc, filmyzilla.com.pe, filmyzilla.uk.com, (i) filmyzilla.com.ph, filmyzilla.com, filmyzilla.com.cm, filmyzilla.com.vc, filmyzilla.me.in, Filmyzilla.cafe, filmyzilla.fund, filmyzilla.com.es, filmyzilla.com.ro, filmyzilla.credit, filmyzilla.gold, filmyzilla.plus, filmyzillaaa.org (which director/mirror/alphanumeric are variations of original Defendant 24),
  - (ii) 1filmy4wep.photo, 1filmy4wep.asia, 1filmy4wep.show (which are director/mirror/alphanumeric variations of original Defendant 27),
  - (iii) myflixer.vc (which is a director/mirror/alphanumeric variations of original Defendant 1),

CS(COMM) 401/2021



- a director/mirror/alphanumeric (iv) kissmovies.pro (who variations of original Defendant 12) and
- soap2day-online.com (which is (v) a director/mirror/alphanumeric variations of original Defendant 2) respectively,

as Defendants 118 to 139 in the suit.

- 2. The application is allowed.
- **3.** Filmyzilla.com.lc, filmyzilla.com.pe, filmyzilla.uk.com, filmyzilla.com, filmyzilla.com.ph, filmyzilla.com.cm, filmyzilla.com.vc, filmyzilla.me.in, Filmyzilla.cafe, filmyzilla.fund, filmyzilla.com.es, filmyzilla.com.ro, filmyzilla.credit, filmyzilla.gold, filmyzilla.plus, filmyzillaaa.org, 1filmy4wep.photo, 1filmy4wep.asia, myflixer.vc, kissmovies.pro 1filmy4wep.show, and soap2dayonline.com shall stand impleaded as Defendants 118 to 139 in the present proceedings.
- 4. Let summons in the suit issue to Defendants 118 to 139 as well. for filing the written statement, as already directed.
- The interim order dated 31st August 2021 as well as order dated **5.** 11th November 2022 shall also extend to the newly impleaded Defendants 118 to 139.
- 6. The application stands allowed accordingly.

C. HARI SHANKAR, J.

**JUNE 2, 2023** 

dsn

CS(COMM) 401/2021

Page 2 of 2